

MINUTES OF NORMS COMMITTEE (NC-7) OF
'PLASTIC & RUBBER PRODUCTS'
MEETING NO. **36/AM14**
SCHEDULED TO BE HELD ON 04.12.2013
(HELD ON 03.12.2013)
UNDER CHAIRMANSHIP OF
DR. L.B. SINGHAL, ADDITIONAL DGFT

Meeting No. **36/87-NC-7/2013** of **NORMS COMMITTEE (NC-7)** dealing with '**Chapter 39 and 40 of ITC (HS) Code**' **scheduled held on 04.12.2013 (held on 03.12.2013)** under the Chairmanship of Dr. L.B. Singhal, Addl. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri A.K. Agarwal, Addl. Industrial Adviser, D/o C&PC
- 2) Shri Nand Lal, Senior Development Officer, DIPP
- 3) Shri S.K. Panigrahi, EO

2. Committee confirmed Minutes of NC Meeting No. **34/AM14 and 35/AM14 held on 27.11.2013.**

3. Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures:

MANUAL CASES

Case No. A-187	KANDUI INDUSTRIES LTD.	HQ F. No. 01/87/050/00147/AM12/DES-VII	Status:
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NC No.: 36/AM14 Dated: 03.12.2013	Adv. Lic. No. 0310634875 dated 07.06.2011	RLA F. No. 03/94/040/00180/AM12	Approved
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Request: Amendment in the description of Export Product

Decision: The Committee considered the request of firm and it was decided to amend the description of Export Product to read as **“PP Granules (Polymer Blend) Grade: Techno Tuff”**.

Besides above amendment, there is no change in the earlier decision of NC, subject to the condition that RLA, Mumbai to verify that the exports have been done by the firm against the said Advance Authorization is prior to the decision of NC taken in its Meeting No. 32/AM12 held on **11.11.2011** (Case No. **10/18/87-ALC1/2011**).

Case No. A-188	DOW CHEMICAL INTERNATIONAL PVT. LTD.	HQ F. No. 01/87/050/00245/AM12/DES-VII	Status:
NC No.: 36/AM14 Dated: 03.12.2013	Adv. Lic. No. 0310662097 dated 25.10.2011	RLA F. No. 03/94/040/00667/AM12	Deferred

Request: Amendment in the description of all the Import Items against Advance Authorization No. 0310662097 dated 25.10.2011

Decision: A copy of Representation of firm has been forwarded to D/o C&PC on 26.11.2013. Comments awaited from D/o C&PC.

Deferred for three weeks.

Case No. A-189	KARAM MULTIPACK PVT. LTD.	HQ F. No. 01/84/050/00245/AM12/DES-VII	Status: Deferred
NC No.: 36/AM14 Dated: 03.12.2013	Adv. Lic. No. 2410036449 dated 29.05.2012	RLA F. No. 24/24/040/00004/AM13	

Request: Fixation of input output norms under Para 4.7 of the HBP (Vol.I) against Advance Authorization No. 2410036449 dated 29.05.2012 for export of “PP Woven Fabric”

Decision: A copy of Representation alongwith information furnish by the firm has been forwarded to D/o C&PC on 26.11.2013. Comments awaited from D/o C&PC.

Deferred for three weeks.

Case No. A-190	MACRO POLYMERS PVT. LTD	HQ F. No. 01/87/050/00222/AM13/DES-VII	Status: Approved
NC No.: 36/AM14 Dated: 03.12.2013	Adv. Lic. No. 0810114129 dated 09.08.2012	RLA F. No. 08/24/040/00152/AM13	

Request: Amendment in the description of Import Item No. 3 against Advance Authorization No. 0810114129 dated 09.08.2012

Decision: The Committee considered the request of firm and it was decided to amend the description of Import Item No. 3 to read as “**Tetraethylene Pentamine (TEPA)**”. Beside this there is no other change in the decision taken in earlier NC Meeting No. 26/AM13 held on 26.09.2012 (Case No. 9/26/87-ALC1/2012).

Case No. A-191	WACKER METROARK CHEMICALS PVT. LTD.	HQ F. No. 01/87/050/00404/AM13/DES-VII	Status: Approved
NC No.: 36/AM14 Dated: 03.12.2013	Adv. Lic. No. 0210185698 dated 21.01.2013	RLA F. No. 02/24/040/00156/AM13	

Request: Amendment in the description of Export Product No. 3 and 7 against Advance Authorization No. 0210185698 dated 21.01.2013

Decision: The Committee considered the request of firm and it was decided to amend the description of Export Product No. 3 and 7 respectively to read as “**Belsil (R) 551 HP (Emulsion of Amino Silicone Fluid/ Amino Dimethyl Polysiloxane)**” and “**Belsil (R) DM 3140 E (Emulsion of Silocone Fluid/Dimethyl Polysiloxane)**”. Beside this there is no other change in the decision taken in earlier NC Meeting No. 26/AM13 held on 26.09.2012 (Case No. 3/46/87-ALC1/2012).

Case No. A-192	R.M. EXPORTS	HQ F. No. 01/87/050/00042/AM14/DES-VII	Status: Approved
NC No.: 36/AM14 Dated: 03.12.2013	Adv. Lic. No. 3010092915 dated 22.03.2013	RLA F. No. 30/24/040/00060/AM13	

Request: Amendment in the description of Export Product against Advance Authorization No. 3010092915 dated 22.03.2013

Decision: As per the written comments furnished by the DIPP vide their letter No. 7/37/2012-TSW dated 03.12.2013, the Committee decided to amend the description of Export Product to read as “**Rubber Hoses of different Dimensions Reinforced**”

with Polyester Filament Yarn (containing minimum of 99.75 MT of Neoprene / Chloroprene / Skyprene / EPDM / Nitrile Rubber)”. Beside this there is no other change in the decision taken in earlier NC Meeting No. 9/AM14 held on 29.05.2013 (Case No. 30/7/87-ALC1/2013).

Case No. A-193	ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	HQ F. No. 01/87/050/00154/AM14/DES-VII	Status: Approved
NC No.: 36/AM14 Dated: 03.12.2013	Adv. Lic. No. 0310738083 dated 18.06.2013	RLA F. No. 03/95/040/00196/AM14	

Request: Amendment in the description of Export Product against Advance Authorization No. 0310738083 dated 18.06.2013

Decision: As per the written comments furnished by the DIPP vide their letter No. 7/37/2012-TSW dated 03.12.2013, the Committee decided to amend the description of Export Product to read as “**Synthetic Rubber Sheet of Fluoro Elastomer Rubber (containing a minimum of 80 % of Fluoro Elastomer Rubber)**”. Beside this there is no other change in the decision taken in earlier NC Meeting No. 26/AM14 held on 25.09.2013 (Case No. 14/19/87-ALC1/2013).

Case No. A-194	LION RUBBER INDUSTRIES INDIA PVT. LTD.	HQ F. No. 01/87/050/00189/AM11/DES-VII	Status: Deferred
NC No.: 36/AM14 Dated: 03.12.2013	Adv. Lic. No. 0310587932 dated 17.08.2010	RLA F. No. 03/95/040/00375/AM11	

Request: Amendment of description of norms against Advance Authorization No. 0310587932 dated 17.08.2010

Decision: A copy of Representation of firm has been forwarded to DIPP on 29.11.2013. Comments awaited from DIPP.

Deferred for two weeks.

Case No. A-195	LION RUBBER INDUSTRIES INDIA PVT. LTD.	HQ F. No. 01/87/050/00329/AM11/DES-VII	Status: Deferred
NC No.: 36/AM14 Dated: 03.12.2013	Adv. Lic. No. 0310599144 dated 28.10.2010	RLA F. No. 03/95/040/00575/AM11	

Request: Amendment in the description of Import Item against Advance Authorization No. 0310599144 dated 28.10.2010

Decision: A copy of Representation of firm has been forwarded to DIPP on 29.11.2013. Comments awaited from DIPP.

Deferred for two weeks.

ONLINE CASES

1	Case No.:5/13/87-ALC1/2013	Party Name:LANXESS INDIA PVT.LTD.	Meet No/Date:36/87-ALC1/2013 03.12.2013	Status: Deferred
	HQ File :01/87/050/00071/AM14/	RLA File :03/95/040/00972/AM13/	Lic.No/Date:0310731577 17.04.2013	Defer Date:25.12.2013

Decision: A D/L No. 46011/60/2013-PC-II, dated 31.07.2013 was issued by D/o of C&PC to firm. In response to above, D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 14.11.2013. Comments awaited from D/o C&PC.

2	Case No.:4/19/87-ALC1/2013	Party Name:GOLDEN CASHEW PRODUCTS PRIVATE LIMITED,	Meet No/Date:36/87-ALC1/2013 03.12.2013	Status: Deferred
	HQ File :01/87/050/00144/AM14/	RLA File :03/94/040/00143/AM14/	Lic.No/Date:0310736567 04.06.2013	Defer Date:25.12.2013
	Decision: A D/L No. 46011/66/2011-PC-II, dated 03.09.2013 was issued by D/o of C&PC to firm. In response to above, D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 01.11.2013. Comments awaited from D/o C&PC.			

3	Case No.:41/33/87-ALC1/2013	Party Name:UNISTAR DISTRIBUTORS PVT.LTD.	Meet No/Date:36/87-ALC1/2013 03.12.2013	Status: Deferred
	HQ File :01/87/050/00319/AM14/	RLA File :30/24/040/00020/AM14/	Lic.No/Date:3010095757 30.07.2013	Defer Date:25.12.2013
	Decision: A copy of application has been forwarded to DIPP on 18.11.2013. Comments awaited from DIPP.			

4	Case No.:16/25/87-ALC1/2013	Party Name:VISION PRODUCTS (P) LTD	Meet No/Date:36/87-ALC1/2013 03.12.2013	Status: Deferred
	HQ File :01/87/050/00214/AM14/	RLA File :34/24/040/00089/AM14/	Lic.No/Date:3410037543 31.07.2013	Defer Date:25.12.2013
	Decision: A D/L No. 46011/88/2008-PC.II dated 11.10.2013 was issued by D/o C&PC to firm. It was observed that the Reminder has not yet been issued by DGFT. Hence, it was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information. Reply awaited from the firm.			

Case No.:1/20/87-ALC1/2013

Party Name:SNF [INDIA] PVT. LTD.,

Meet No/Date:36/87-ALC1/2013
03.12.2013

Status: **Approved**

HQ File :01/87/050/00162/AM14/

RLA File :09/24/040/00161/AM14/

Lic.No/Date:0910057004
02.08.2013

Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
1	39069090	62/0- FL 45C [FL 4540]	51000.000	K.G	5462100.00	91800.00 US Dollars
				Total	5,462,100.00	91,800.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	29221190	FLOCRYL DADMAC	31237.500	K.G	4,346,698.12	71,846.25 US Dollars	1,134,945.48	Value & Qty
				Total	4,346,698.12	71,846.25		

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/141/2005-PC-II dated 25.11.2013, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
FL 45C [FL 4540] (Non Volatile Solids	1 kg	FLOCRYL DADMAC	0.6125 kg

40±2%)

FLOCKLE DADMAC

0.0125 kg

RLA may take consequential action as per Policy / Procedures.

Case No.:8/29/87-ALC1/2013	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:36/87-ALC1/2013 03.12.2013	Status: Approved
HQ File :01/87/050/00232/AM14/	RLA File :03/94/040/00376/AM14/	Lic.No/Date:0310744148 05.08.2013	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
1	39072090	62/0- EXACOL PPG 700T	8400.000	K.G	1115100.00	18900.00 US Dollars
				Total	1,115,100.00	18,900.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	29102000	Propylene Oxide	7618.800	K.G	777,117.00	13,061.00 US Dollars	217,593.00	Qty
2	29054500	Glycerine	1083.600	K.G	73,685.00	1,238.00 US Dollars	20,632.00	Qty
				Total	850,802.00	14,299.00		

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/77/2007-PC-II dated 27.11.2013, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Exacol PPG 700T Polyether Polyol	1 kg	1. Propylene Oxide	0.907 kg
		2. Glycerine	0.129 kg
RLA may take consequential action as per Policy / Procedures.			

7	Case No.:15/25/87-ALC1/2013	Party Name:ST.MARYS RUBBERS PVT.LTD	Meet No/Date:36/87-ALC1/2013 03.12.2013	Status: Deferred
	HQ File :01/87/050/00213/AM14/	RLA File :10/24/040/00029/AM14/	Lic.No/Date:1010054321 06.08.2013	Defer Date:25.12.2013
	Decision: A copy of application was forwarded to DIPP on 16.09.2013. Further, a copy of Licence Amendment Sheet received from RLA, Kochi on 17.09.2013 vide their letter No. 10/24/040/00029/AM14/345 dated Nil has also been forwarded to DIPP on 20.09.2013. Comments awaited from DIPP.			

8	Case No.:4/29/87-ALC1/2013	Party Name:DSM INDIA PVT. LTD	Meet No/Date:36/87-ALC1/2013 03.12.2013	Status: Deferred
	HQ File :01/87/050/00228/AM14/	RLA File :31/83/040/00081/AM14/	Lic.No/Date:3110059802 07.08.2013	Defer Date:01.01.2014
	Decision: A D/L No. 46011/22/2009-PC.II dated 28.11.2013 was issued by D/o C&PC to firm. It was decided by the			

Committee to issue a Reminder to firm giving 15 days time for submission of information.

Case No.:1/21/87-ALC1/2013	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:36/87-ALC1/2013 03.12.2013	Status: Approved
HQ File :01/87/050/00165/AM14/	RLA File :09/24/040/00187/AM14/	Lic.No/Date:0910057179 13.08.2013	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
1	39069090	62/0- LIPESA 1541	56160.000	K.G	5928811.20	101088.00 US Dollars
				Total	5,928,811.20	101,088.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	29221190	FLOCRYL DADMAC	34398.000	K.G	4,514,049.50	75,675.60 US Dollars	1,178,642.00	Value & Qty
				Total	4,514,049.50	75,675.60		

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/141/2005-PC-II dated 26.11.2013, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
LIPESA 1541(Non Volatile Solids 40±2%)	1 kg	FLOCRYL DADMAC	0.6125 kg

RLA may take consequential action as per Policy / Procedures.

10	Case No.: 19/25/87-ALC1/2013	Party Name:POLYFILL TECHNOLOGIES PVT LTD	Meet No/Date:36/87-ALC1/2013 03.12.2013	Status: Deferred
	HQ File :01/87/050/00217/AM14/	RLA File :34/24/040/00100/AM14/	Lic.No/Date:3410037669 16.08.2013	Defer Date:25.12.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 16.09.2013. Comments awaited from D/o C&PC.			

	Case No.:7/29/87-ALC1/2013		Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.		Meet No/Date:36/87-ALC1/2013 03.12.2013		Status: Approved	
	HQ File :01/87/050/00231/AM14/		RLA File :03/94/040/00340/AM14/		Lic.No/Date:0310745512 16.08.2013		Defer Date:	
	Application: Request is for adhoc norms for following:							
Sl.No.		ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)	
1		39072010	62/0- POLYOL GD I	2323000.000	K.G	235784500.00	3962764.70 US Dollars	

					Total	235,784,500.00	3,962,764.70	
<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Total exemption from Customs duty</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	29102000	PROPYLENE OXIDE	895168.000	K.G	111,851,247.00	1,879,852.91 US Dollars	29,205,484.69	Qty
2	29101000	ETHYLENE OXIDE	636734.300	K.G	64,405,674.40	1,082,448.31 US Dollars	16,816,968.75	Qty
3	29054500	GLYCERINE	165862.200	K.G	9,868,800.90	165,862.20 US Dollars	2,576,843.08	Qty
4	29094100	DI ETHYLENE GLYCOL	160054.700	K.G	11,427,905.50	192,065.64 US Dollars	2,990,864.81	Qty
5	29051220	ISO PROPYL ALCOHOL	28572.900	K.G	2,465,126.95	41,430.71 US Dollars	643,669.42	Qty
				Total	200,018,754.75	3,361,659.77		

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/35/2008-PC-II dated 27.11.2013, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyol Grade – I	1 kg	1. Propylene Oxide	0.3853 kg
		2. Ethylene Oxide	0.2741 kg
		3. Glycerine	0.0714 kg
		4. Di Ethylene Glycol	0.0689 kg
		5. Iso Propyl Alcohol	0.0123 kg
RLA may take consequential action as per Policy / Procedures.			

Case No.: 10/29/87-ALC1/2013	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:36/87-ALC1/2013 03.12.2013	Status: Approved
HQ File :01/87/050/00234/AM14/	RLA File :03/94/040/00407/AM14/	Lic.No/Date:0310745518 16.08.2013	Defer Date:

Application: Request is for adhoc norms for following:

SL.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
1	39072090	62/0- Blended Polyol "ECOSPRAY 7040"	15960.000	K.G	2051857.50	33915.00 US Dollars
				Total	2,051,857.50	33,915.00

SL.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	29173500	Phthalic Anhydride	2473.800	K.G	242,432.00	3,974.00 US Dollars	67,881.00	Qty
2	29094100	Diethylene Glycol	4085.760	K.G	302,346.00	4,956.00 US Dollars	84,657.00	Qty
3	29221210	Diethanolamine	271.320	K.G	27,946.00	458.00 US Dollars	7,825.00	Qty
4	29071300	Nonyl Phenol	287.280	K.G	40,506.00	664.00 US Dollars	11,342.00	Qty
5	29054500	Glycerine	351.120	K.G	23,174.00	380.00 US Dollars	6,489.00	Qty
6	29102000	Propylene Oxide	3495.240	K.G	384,476.00	6,303.00 US Dollars	107,653.00	Qty
7	34021900	Flame Retardant - Tris(2-Chlorasopropyl) Phosphate	1053.360	K.G	122,190.00	2,003.00 US Dollars	34,213.00	Qty
8	29037300	1,1 Dichlorofluoroethane (HCFC 141b)	2138.640	K.G	301,548.00	4,943.00 US Dollars	84,434.00	Qty
9	29213090	Pentamethyldiethylenetriamine	31.920	K.G	12,481.00	205.00 US Dollars	3,495.00	Qty
10	29213090	Dimethylcyclohexylamine	79.800	K.G	15,641.00	256.00 US Dollars	4,379.00	Qty
11	34021110	Silicon Surfactant	239.400	K.G	110,124.00	1,805.00 US Dollars	30,835.00	Qty
12	38159000	Catalyst (Dabco T-12)	31.920	K.G	20,812.00	341.00 US Dollars	5,827.00	Qty
				Total	1,603,676.00	26,288.00		

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/77/2007-PC-II dated 27.11.2013, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Ecospray 7040 Blended Polyol	1 kg	1. Phthalic Anhydride	0.1550 kg
		2. Diethylene Glycol	0.2560 kg
		3. Diethanolamine	0.0170 kg
		4. Nonyl Phenol	0.0180 kg
		5. Glycerine	0.0220 kg
		6. Propylene Oxide	0.2190 kg
		7. Flame Retardant	0.0660 kg
		8. 1,1 Dichlorofluroethane (HCFC 141b)	0.1340 kg
		9. Pentamethyldiethylenetriamine	0.0020 kg
		10. Dimethylcyclohexyalmine	0.0050 kg
		11. Silicon Surfactant	0.0150 kg
		12. Catalyst	0.0020 kg
RLA may take consequential action as per Policy / Procedures.			

13	Case No.:16/33/87-ALC1/2013	Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:36/87-ALC1/2013 03.12.2013	Status: Deferred
	HQ File :01/87/050/00294/AM14/	RLA File :03/95/040/00384/AM14/	Lic.No/Date:0310745605 16.08.2013	Defer Date:25.12.2013
	Decision: A copy of application has been forwarded to DIPP on 18.11.2013. Comments awaited from DIPP.			

Case No.: 18/33/87-ALC1/2013	Party Name: ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date: 36/87-ALC1/2013 03.12.2013	Status: Approved
HQ File :01/87/050/00296/AM14/	RLA File :03/95/040/00386/AM14/	Lic.No/Date:0310745603 16.08.2013	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
1	40169100	62/0- RUBBER FLOOR COVERINGS & MATS	300000.000	K.G	30600000.00	510000.00 US Dollars
				Total	30,600,000.00	510,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	40012200	NATURAL RUBBER	37500.000	K.G	5,850,000.00	97,500.00 US Dollars	0.00	Qty
2	40021910	SYNTHETIC RUBBER SBR SERIES 1500 & 1700	114000.000	K.G	13,680,000.00	228,000.00 US Dollars	0.00	Qty
3	28170010	ZINC OXIDE	6150.000	K.G	738,000.00	12,300.00 US Dollars	0.00	Qty
4	28030010	CARBON BLACK	34500.000	K.G	3,105,000.00	51,750.00 US Dollars	0.00	Qty
5	38121000	ANTIOXIDANT / RETARDER / PEPTIZER / ACCELERATORS	3000.000	K.G	630,000.00	10,500.00 US Dollars	0.00	Qty
6	38249025	Ppt SILICA FILLER	16500.000	K.G	643,500.00	10,725.00 US Dollars	0.00	Qty
7	38231190	RUBBER PROCESSING OIL	9600.000	K.G	921,600.00	15,360.00 US Dollars	0.00	Qty
8	39239090	PACKING MATERIAL : PLASTIC PALLETS	270.000	Number	259,200.00	4,320.00 US Dollars	0.00	Qty
				Total	25,827,300.00	430,455.00		

Decision: As per the written comments furnished by the DIPP vide their letter No. 7/233/2013-TSW dated 03.12.2013, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
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Rubber Floor Covering Mats	1 kg	1. Natural Rubber	0.12500 kg
		2. Synthetic Rubber SBR Series 1500 & 1700	0.38000 kg
		3. Zinc Oxide	0.02050 kg
		4. Carbon Black	0.1150 kg
		5. Anti Oxidant / Retarders / Peptizers / Accelerators)	0.01000 kg
		6. Ppt. Silica Filler	0.05500 kg
		7. Rubber Processing Oil	0.03200 kg
		8. Packing Material (Plastic Pallets)	270 Nos. for export of 3,00,000.00 kgs.
Note: 1. There should be a value cap on Rubber Chemical (Anti oxidant, Retarder and Accelerators) as per General Note of Handbook of Procedures Vol. II.			
2. The firm should export back 270 Nos. of Packing Material (Plastic Pallets) along with the export product.			
RLA may take consequential action as per Policy / Procedures.			

Case No.:19/33/87-ALC1/2013		Party Name:RELIANCE INDUSTRIES LTD.	Meet No/Date:36/87-ALC1/2013 03.12.2013		Status: Approved	
HQ File :01/87/050/00297/AM14/		RLA File :03/95/040/00390/AM14/	Lic.No/Date:0310745590 16.08.2013		Defer Date:	
Application: Request is for adhoc norms for following:						
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)

1	39076090	63/0- Polyester (PET) Chips (High Pressure Moulding Grade/Bottle Grade)	25000.000	M.T	2154250000.00	35000000.00 US Dollars
				Total	2,154,250,000.00	35,000,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	27079900	Reformate	20419.825	M.T	1,030,608,987.58	16,744,256.50 US Dollars	324,853,773.76	Value & Qty
2	29152100	Acetic Acid	2120.000	M.T	52,194,400.00	848,000.00 US Dollars	13,628,482.29	Value & Qty
3	38159000	Catalyst T8P	2.100	M.T	5,816,475.00	94,500.00 US Dollars	1,518,740.07	Value & Qty
4	29152300	Cobalt Acetate	31.800	M.T	19,850,835.18	322,515.60 US Dollars	5,183,252.53	Value & Qty
5	29152930	Manganese Acetate	97.500	M.T	7,801,462.50	126,750.00 US Dollars	2,037,040.25	Value & Qty
6	28111990	Hydro Bromic Acid	8.475	M.T	469,472.63	7,627.50 US Dollars	122,584.02	Value & Qty
7	28151190	Sodium Hydroxide	169.600	M.T	1,043,888.00	16,960.00 US Dollars	272,569.65	Value & Qty
8	27101990	Furnace Oil/Heavy Fuel	2162.400	M.T	13,309,572.00	216,240.00 US Dollars	3,475,262.98	Value & Qty
9	29051100	Methanol	48.750	M.T	1,116,209.25	18,135.00 US Dollars	291,453.45	Value & Qty
10	27101290	Naphtha	13651.250	M.T	672,187,550.00	10,921,000.00 US Dollars	170,423,917.45	Value & Qty
11	29173960	Isophthalic Acid	500.000	M.T	39,392,000.00	640,000.00 US Dollars	10,285,647.01	Value & Qty
12	27101290	Naphtha	300.000	M.T	14,772,000.00	240,000.00 US Dollars	3,745,237.63	Value & Qty
13	28092010	Phosphoric Acid	1.000	M.T	40,623.00	660.00 US Dollars	10,607.07	Value & Qty
14	28258000	Antimony Trioxide	8.500	M.T	5,341,616.75	86,785.00 US Dollars	1,394,749.81	Value & Qty
15	29152300	Cobalt Acetate	4.500	M.T	2,809,080.45	45,639.00 US Dollars	733,479.13	Value & Qty
				Total	1,866,754,172.34	30,329,068.60		

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No.19/87-ALC1/2013 dated 20.08.2013, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyester (PET) Chips (High pressure moulding grade/Bottle grade)	1 MT	1. Reformate	0.816793 MT
		2. Acetic Acid	0.084800 MT
		3. Catalyst T8P	0.000084 MT
		4. Cobalt Acetate	0.001272 MT
		5. Manganese Acetate	0.003900 MT
		6. Hydro Bromic Acid	0.000339 MT
		7. Sodium Hydroxide	0.006784 MT
		8. Methanol	0.001950 MT
		9. Naphtha	0.558050 MT
		10. Isophthalic Acid	0.020000 MT
		11. Phosphoric Acid	0.000040 MT
		12. Antimony Trioxide	0.000340 MT
		13. Cobalt Acetate	0.000180 MT
RLA may take consequential action as per Policy / Procedures.			

16	Case No.:9/29/87-ALC1/2013	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:36/87-ALC1/2013 03.12.2013	Status: Deferred
	HQ File :01/87/050/00233/AM14/	RLA File :03/94/040/00378/AM14/	Lic.No/Date:0310746288 21.08.2013	Defer Date:25.12.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 21.10.2013. Comments awaited from D/o C&PC.			

Case No.:11/29/87-ALC1/2013	Party Name:DOW CHEMICAL INTERNATIONAL PRIVATE LIMITED		Meet No/Date:36/87-ALC1/2013 03.12.2013		Status: Approved																																																	
HQ File :01/87/050/00235/AM14/	RLA File :03/94/040/00418/AM14/		Lic.No/Date:0310746279 21.08.2013		Defer Date:																																																	
Application: Request is for adhoc norms for following: <table><tr><th>Sl.No.</th><th>ITCHS Code</th><th>EXPORT ITEM</th><th>Qty</th><th>UOM</th><th>FOB/FOR (Rs.)</th><th>FOB/FOR (in Currency of realisation)</th></tr><tr><td>1</td><td>39072090</td><td>62/0- VORACOR* CS 1068 Polyol (Formulated Polyether Polyol)</td><td>3000.000</td><td>M.T</td><td>439230000.00</td><td>7260000.00 US Dollars</td></tr><tr><td></td><td></td><td></td><td></td><td>Total</td><td>439,230,000.00</td><td>7,260,000.00</td></tr></table> <table><tr><th>Sl.No.</th><th>ITCHS Code</th><th>IMPORT ITEM</th><th>Qty</th><th>UOM</th><th>CIF (Rs.)</th><th>CIF (Currency)</th><th>Total exemption from Customs duty</th><th>Limiting Factor (Value/Qty/Value & Qty)</th></tr><tr><td>1</td><td>39072010</td><td>VORANOL* 360 Polyol / VORANOL* RH 360 Polyol (Polyether Polyol)</td><td>1756500.000</td><td>K.G</td><td>165,111,000.00</td><td>2,729,107.00 US Dollars</td><td>42,684,495.72</td><td>Value & Qty</td></tr><tr><td></td><td></td><td>VORANOI* CP 450</td><td></td><td></td><td></td><td></td><td></td><td></td></tr></table>							Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)	1	39072090	62/0- VORACOR* CS 1068 Polyol (Formulated Polyether Polyol)	3000.000	M.T	439230000.00	7260000.00 US Dollars					Total	439,230,000.00	7,260,000.00	Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)	1	39072010	VORANOL* 360 Polyol / VORANOL* RH 360 Polyol (Polyether Polyol)	1756500.000	K.G	165,111,000.00	2,729,107.00 US Dollars	42,684,495.72	Value & Qty			VORANOI* CP 450						
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)																																																
1	39072090	62/0- VORACOR* CS 1068 Polyol (Formulated Polyether Polyol)	3000.000	M.T	439230000.00	7260000.00 US Dollars																																																
				Total	439,230,000.00	7,260,000.00																																																
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)																																														
1	39072010	VORANOL* 360 Polyol / VORANOL* RH 360 Polyol (Polyether Polyol)	1756500.000	K.G	165,111,000.00	2,729,107.00 US Dollars	42,684,495.72	Value & Qty																																														
		VORANOI* CP 450																																																				

2	39072010	(PolyolGlycerol Propylene oxide Polymer)	321900.000	K.G	30,580,500.00	505,463.00 US Dollars	7,905,670.86	Value & Qty
3	39072010	VORANOL* 230-660 Polyol (Glycerol Propylene oxide)	268200.000	K.G	26,820,000.00	443,306.00 US Dollars	6,933,506.40	Value & Qty
4	39072010	Voranol* IP585 Polyol Phenol, Polymer with formaldehyde, propylene oxide and ethylene oxide	268200.000	K.G	38,620,800.00	638,360.00 US Dollars	9,984,249.22	Value & Qty
5	39072010	VORANOL* CP 1421 Polyol Glycerol Propylene oxide,ethylene oxide polymer	80400.000	K.G	11,256,000.00	186,050.00 US Dollars	2,909,901.12	Value & Qty
6	29212990	OLEYL DIETHANOLAMIDE (Oleic Diethanol Amide)	53700.000	K.G	6,712,500.00	110,950.00 US Dollars	1,735,315.50	Value & Qty
7	34021190	TEGOSTAB B-1048 (Polyether modified Polysiloxane)	42000.000	K.G	15,120,000.00	249,917.00 US Dollars	4,362,422.40	Value & Qty
8	38159000	POLYCAT* 8 CATALYST (N,N-DIMETHYLCYCLOHEXYLAMINE)	300.000	K.G	41,400.00	684.00 US Dollars	10,702.73	Value & Qty
9	38159000	Dabco 33 LV Catalyst (TRIETHYLENEDIAMINE)	24000.000	K.G	6,288,000.00	103,934.00 US Dollars	1,625,573.76	Value & Qty
10	29037300	Refrigerant Gas DICHLOROFLUOROETHANE HCFC-141 B (Dichlorofluoroethane)	169800.000	K.G	19,187,400.00	317,147.00 US Dollars	4,384,896.52	Value & Qty
				Total	319,737,600.00	5,284,918.00		

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/105/2011-PC-II dated 26.11.2013, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
VORACOR CC 1068 Polyol (Formulated Polyether Polyol)	1 kg	1. Voranol 360 Polyol / Voranol RH 360 Polyol (Polyether Polyol)	0.5855 kg
		2. Voranol CP 450 (Polyol Glycerol	0.1073 kg

	Propylene oxide Polymer)	
	3. Voranol 230-660 Polyol (Glycerol Propylene oxide)	0.0894 kg
	4. Voranol IP585 Polyol Phenol, Polymer with Formaldehyde, Propylene oxide and Ethylene oxide	0.0894 kg
	5. Voranol CP 1421 Polyol Glycerol Propylene oxide polymer	0.0268 kg
	6. Oleyl Diethanolamide (Oleic Diethanol Amide)	0.0179 kg
	7. Tegostab B-1048 (Polyether modified Polysiloxane)	0.0140 kg
	8. Polycat 8 Catalyst (N,N-Dimethylcyclohexylamine)	0.0001 kg
	9. Dabco 33 LV Catalyst (Triethylene Diamine)	0.0080 kg
	10. Refrigerant Gas Dichlorofluoroethane HCFC-141 B (Dichlorofluoroethane)	0.0566 kg
RLA may take consequential action as per Policy / Procedures.		

	INTERNATIONAL PRIVATE LIMITED	03.12.2013	
HQ File :01/87/050/00237/AM14/	RLA File :03/94/040/00442/AM14/	Lic.No/Date:0310746286 21.08.2013	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
1	39072010	62/0- DAP INTERM NF-961 THDR 210 KG (Poly (ether alcohols))	1600.000	M.T	325516800.00	5376000.00 US Dollars
				Total	325,516,800.00	5,376,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	39072010	SPECFLEX* NC 630 Polyol DA (Glycerol, Propylene Oxide, ethylene Oxide Polymer Sucrose, Propylene Oxide, Ethylene Oxide Polymer)	800000.000	K.G	109,919,608.00	1,785,858.79 US Dollars	28,700,581.34	Value & Qty
2	39072010	SPECFLEX NC701 POLYOL (Glycerol, Propylene Oxide, ethylene Oxide Polymer Glycerol, Propylene Oxide, Ethylene Oxide, Styrene, Acrylonitrile Polymer)	800000.000	K.G	136,662,159.36	2,220,343.78 US Dollars	35,683,200.45	Value & Qty
				Total	246,581,767.36	4,006,202.57		

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/105/2011-PC-II dated 26.11.2013, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
DAP Interm NF-961 THDR 210 kg [Poly (Ether alcohols)]	1 kg	1. Specflex NC 630 Polyol DA	0.500 kg
		2. Specflex NC 701 Polyol	0.500 kg
RLA may take consequential action as per Policy / Procedures.			

Case No.: 14/29/87-ALC1/2013	Party Name:SI GROUP INDIA LIMITED	Meet No/Date:36/87-ALC1/2013 03.12.2013	Status: Approved
HQ File :01/87/050/00238/AM14/	RLA File :03/95/040/00417/AM14/	Lic.No/Date:0310746234 21.08.2013	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB/FOR (in Currency of realisation)</i>
1	39094030	62/0- PHENOL FORMALDEHYDE RESIN - GRADE - PR-102/PR-302	100.000	M.T	11250000.00	184426.23 US Dollars
				Total	11,250,000.00	184,426.23

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Total exemption from Customs duty</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	29071940	PHENOL	78.632	M.T	7,985,670.00	129,742.80 US Dollars	2,097,836.00	Value & Qty
				Total	7,985,670.00	129,742.80		

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/99/2008-PC-II dated 26.11.2013, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Phenol Formaldehyde Resins Grade PR-102 /	1 kg	Phenol	0.7359 kg

PR-302

F HCH01

RLA may take consequential action as per Policy / Procedures.

Case No.: 4/30/87-ALC1/2013	Party Name:DOW CHEMICAL INTERNATIONAL PRIVATE LIMITED	Meet No/Date:36/87-ALC1/2013 03.12.2013	Status: Approved
HQ File :01/87/050/00269/AM14/	RLA File :03/94/040/00443/AM14/	Lic.No/Date:0310746284 21.08.2013	Defer Date:

Application: Request is for adhoc norms for following:

SL.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)		
1	39072010	62/0- DAP INTERM NF-958 THDR 210 KG (Poly (ether alcohols))	360.000	M.T	73241280.00	1209600.00 US Dollars		
				Total	73,241,280.00	1,209,600.00		
SL.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	39072010	SPECFLEX* NC 630 Polyol DA (Glycerol, Propylene Oxide, ethylene Oxide Polymer Sucrose, Propylene Oxide, Ethylene Oxide Polymer)	187200.000	K.G	25,721,188.30	417,890.96 US Dollars	6,715,936.00	Value & Qty
2	39072010	SPECFLEX NC701 POLYOL (Glycerol, Propylene Oxide, ethylene Oxide Polymer Glycerol, Propylene Oxide, Ethylene Oxide, Styrene.	172800.000	K.G	29,519,026.40	479,594.26 US	7,707,571.00	Value & Qty

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		Specflex NC 630 Polyol DA, Specflex NC 701 Polyol, Acrylonitrile Polymer)				Dollars		
				Total	55,240,214.70	897,485.22		

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/105/2011-PC-II dated 26.11.2013, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
DAP Interm NF-958 THDR 210 kg [Poly (Ether alcohols)]	1 kg	1. Specflex NC 630 Polyol DA	0.520 kg
		2. Specflex NC 701 Polyol	0.480 kg
RLA may take consequential action as per Policy / Procedures.			

Case No.:17/33/87-ALC1/2013	Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:36/87-ALC1/2013 03.12.2013	Status: Approved
HQ File :01/87/050/00295/AM14/	RLA File :03/95/040/00385/AM14/	Lic.No/Date:0310746149 21.08.2013	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
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1	40169990	62/0- ABRASION RESISTANCE RUBBER SHEETS			200000.000	K.G	35400000.00	600000.00 US Dollars	
						Total	35,400,000.00	600,000.00	
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)	
1	40012200	NATURAL RUBBER	41000.000	K.G	7,257,000.00	123,000.00 US Dollars	0.00	Qty	
2	40021910	SYNTHETIC RUBBER SBR SERIES 1500& 1700	88000.000	K.G	10,384,000.00	176,000.00 US Dollars	0.00	Qty	
3	40024900	CHLOROPRENE RUBBER	33000.000	K.G	7,009,200.00	118,800.00 US Dollars	0.00	Qty	
4	28170010	ZINC OXIDE	4300.000	K.G	532,770.00	9,030.00 US Dollars	0.00	Qty	
5	38231190	STEARIC ACID	2400.000	K.G	155,760.00	2,640.00 US Dollars	0.00	Qty	
6	38249025	Ppt SILICA FILLER	24000.000	K.G	920,400.00	15,600.00 US Dollars	0.00	Qty	
7	32061190	TITANIUM DI-OXIDE	4500.000	K.G	1,062,000.00	18,000.00 US Dollars	0.00	Qty	
8	38121000	ANTIOXIDANT / RETARDER / PEPTIZER	2900.000	K.G	598,850.00	10,150.00 US Dollars	0.00	Qty	
9	38121000	ACCELERATORS	2980.000	K.G	615,370.00	10,430.00 US Dollars	0.00	Qty	
10	25199040	MAGNESIUM OXIDE	3700.000	K.G	545,750.00	9,250.00 US Dollars	0.00	Qty	
11	38231190	RUBBER PROCESSING OIL	6600.000	K.G	681,450.00	11,550.00 US Dollars	0.00	Qty	
12	39239090	PACKING MATERIAL : PLASTIC PALLETS	180.000	Number	169,920.00	2,880.00 US Dollars	0.00	Qty	
				Total	29,932,470.00	507,330.00			

Decision: As per the written comments furnished by the DIPP vide their letter No. 7/233/2013-TSW dated 03.12.2013, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Abrasion Resistance Rubber Sheets	1 kg	1. Natural Rubber	0.20500 kg
		2. Synthetic Rubber SBR Series 1500 & 1700	0.44000 kg
		3. Chloroprene Rubber	0.16500 kg
		4. Zinc Oxide	0.02150 kg
		5. Stearic Acid	0.01200 kg
		6. Silica Filler Ppt.	0.12000 kg
		7. Titanium Dioxide	0.02250 kg
		8. Anti oxidant / Retarders / Peptizers	0.01450 kg
		9. Accelerators	0.01490 kg
		10. Magnesium Oxide	0.01850 kg
		11. Rubber Processing Oil	0.03300 kg
Note: There should be a value cap on Rubber Chemical (Antioxidant, Retarders and Accelerators) as per General Note of Handbook of Procedures Vol. II.			
RLA may take consequential action as per Policy / Procedures.			

Case No.:12/29/87-ALC1/2013	Party Name:DOW CHEMICAL INTERNATIONAL PRIVATE LIMITED	Meet No/Date:36/87-ALC1/2013 03.12.2013	Status: Approved
HQ File :01/87/050/00236/AM14/	RLA File :03/94/040/00430/AM14/	Lic.No/Date:0310746495 22.08.2013	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
1	39072010	62/0- VORALAST* GL 804 Polyol SHPOL GL-804 OHDR 195 KG	1000.000	M.T	187705000.00	3100000.00 US Dollars
				Total	187,705,000.00	3,100,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	39072010	Voranol * EP-1900 Polyol (Polypropyleneglycol, propylene oxide, ethylene oxide polymer)	622000.000	K.G	86,113,223.70	1,399,077.50 US Dollars	22,484,610.50	Value & Qty
2	39072010	Voranol CP-6001 (Glycerol, propylene oxide ethylene oxide Polymer)	261500.000	K.G	27,381,180.40	444,860.77 US Dollars	7,149,368.60	Value & Qty
3	38159000	Dabco EG Catalyst (Tertiary Amines)	15000.000	K.G	4,330,042.50	70,350.00 US Dollars	1,130,596.61	Value & Qty
4	40022000	LITHENE N4-9000 (Liquid Polybutadiene)	10000.000	K.G	7,373,690.00	119,800.00 US Dollars	1,925,308.80	Value & Qty
5	38159000	COSCAT 83 CATALYST	2500.000	K.G	1,472,251.70	23,919.61 US Dollars	384,412.58	Value & Qty
				Total	126,670,388.30	2,058,007.88		

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/105/2011-PC-II dated 26.11.2013, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
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Voralast GL 804 Polyol SHPOL GL-804 OHDR 195 KG	1 kg	1. Voranol EP 1900 Polyol (Polypropyleneglycol, propylene oxide, Ethylene oxide polymer)	0.6220 kg
		2. Voranol CP 6001 (Glycerol, propylene oxide, ethylene oxide Polymer)	0.2615 kg
		3. Dabco EG Catalyst (Tertiary Amines)	0.0150 kg
		4. Lithene N4-9000 (Liquid Polybutadiene)	0.0100 kg
		5. Coscat 83 Catalyst	0.0025 kg
RLA may take consequential action as per Policy / Procedures.			

23	Case No.:22/33/87-ALC1/2013	Party Name:SANKHLA POLYMERS (P) LTD.,	Meet No/Date:36/87-ALC1/2013 03.12.2013	Status: Deferred
	HQ File :01/87/050/00300/AM14/	RLA File :07/24/040/00046/AM14/	Lic.No/Date:0710097672 22.08.2013	Defer Date:25.12.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 18.11.2013. Comments awaited from D/o C&PC.			

24	Case No.:36/29/87-ALC1/2013	Party Name:VISION PRODUCTS (P) LTD	Meet No/Date:36/87-ALC1/2013 03.12.2013	Status: Deferred
	HQ File :01/87/050/00260/AM14/	RLA File :34/24/040/00111/AM14/	Lic.No/Date:3410037712 23.08.2013	Defer Date:01.01.2014
	Decision: A D/L No. 46011/88/2008-PC.II dated 26.11.2013 was issued by D/o C&PC to firm. It was decided by the			

Committee to issue a Reminder to firm giving 15 days time for submission of information.

25	Case No.:15/33/87-ALC1/2013	Party Name:PROPACK INDUSTRIES(PROP. KUNAL PLASTICS PVT. LTD)	Meet No/Date:36/87-ALC1/2013 03.12.2013	Status: Deferred
	HQ File :01/87/050/00293/AM14/	RLA File :03/95/040/00383/AM14/	Lic.No/Date:0310747326 28.08.2013	Defer Date:25.12.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 18.11.2013. Comments awaited from D/o C&PC.			

26	Case No.:1/33/87-ALC1/2013	Party Name:SMI COATED PRODUCTS PVT. LTD.	Meet No/Date:36/87-ALC1/2013 03.12.2013	Status: Deferred
	HQ File :01/87/050/00279/AM14/	RLA File :03/95/040/00394/AM14/	Lic.No/Date:0310747466 29.08.2013	Defer Date:25.12.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 18.11.2013. Comments awaited from D/o C&PC.			

	Case No.:17/29/87-ALC1/2013		Party Name:INDIA GLYCOLS LTD.,		Meet No/Date:36/87-ALC1/2013 03.12.2013		Status: Approved	
	HQ File :01/87/050/00241/AM14/		RLA File :05/23/040/00190/AM14/		Lic.No/Date:0510364087 02.09.2013		Defer Date:	
	Application: Request is for adhoc norms for following:							
	Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)	

1	39072090	62/0- Polyethylene Glycol -1500 (Polymeg 1500)	1000.000	M.T	92925000.00	1575000.00 US Dollars
				Total	92,925,000.00	1,575,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	22072000	Denatured Ethyl Alcohol	1370.000	M.T	72,747,000.00	1,233,000.00 US Dollars	0.00	Value & Qty
2	29094100	Di Ethylene Glycol (DEG)	73.000	M.T	1,722,800.00	29,200.00 US Dollars	0.00	Value & Qty
3	38159000	Silver Catalyst	0.293	M.T	4,148,880.00	70,320.00 US Dollars	0.00	Value & Qty
4	38159000	Alumina Catalyst	0.265	M.T	343,970.00	5,830.00 US Dollars	0.00	Value & Qty
				Total	78,962,650.00	1,338,350.00		

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/89-A/2007-PC-II dated 26.11.2013, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyethylene Glycol 1500 (Polymeg – 1500)	1 kg	1. Denatured Ethyl Alcohol	1.370 kg
		2. Diethylene Glycol (DEG)	0.073 kg
		3. Silver Catalyst	0.00029 kg
		4. Alumina Catalyst	0.00026 kg
RLA may take consequential action as per Policy / Procedures.			

Case No.:19/29/87-ALC1/2013	Party Name:INDIA GLYCOLS LTD.,	Meet No/Date:36/87-ALC1/2013 03.12.2013	Status: Approved
HQ File :01/87/050/00243/AM14/	RLA File :05/23/040/00208/AM14/	Lic.No/Date:0510364088 02.09.2013	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB/FOR (in Currency of realisation)</i>
1	39072090	62/0- Polyethylene Glycol - 600 (Polymeg 600)	1000.000	M.T	93000000.00	1500000.00 US Dollars
				Total	93,000,000.00	1,500,000.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Total exemption from Customs duty</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	22072000	Denatured Ethyl Alcohol	1214.000	M.T	63,977,800.00	1,031,900.00 US Dollars	0.00	Value & Qty
2	29094100	Diethylene Glycol (DEG)	183.000	M.T	4,538,400.00	73,200.00 US Dollars	0.00	Value & Qty
3	38159000	Silver Catalyst	0.293	M.T	4,359,840.00	70,320.00 US Dollars	0.00	Value & Qty
4	38159000	Alumina Catalyst	0.265	M.T	361,460.00	5,830.00 US Dollars	0.00	Value & Qty
				Total	73,237,500.00	1,181,250.00		

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/89-A/2007-PC-II dated 26.11.2013, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyethylene Glycol-600	1 kg	1. Denatured Ethyl Alcohol	1.214 kg

(Polymeg 600)	2. Diethylene Glycol (DEG)	0.183 kg
	3. Silver Catalyst	0.00029 kg
	4. Alumina Catalyst	0.00026 kg
RLA may take consequential action as per Policy / Procedures.		

Case No.:3/29/87-ALC1/2013	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:36/87-ALC1/2013 03.12.2013	Status: Approved
HQ File :01/87/050/00227/AM14/	RLA File :09/24/040/00257/AM14/	Lic.No/Date:0910057488 03.09.2013	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB/FOR (in Currency of realisation)</i>	
1	39069090	62/0- PHPA L	64000.000	K.G	7280000.00	112000.00 US Dollars	
				Total	7,280,000.00	112,000.00	

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Total exemption from Customs duty</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	29241900	Acrylamide 50 HST	23680.000	K.G	1,924,000.00	29,600.00 US Dollars	557,960.00	Value & Qty

2	29161100	Acrylic acid	5184.000	K.G	741,312.00	11,404.80 US Dollars	214,980.48	Value & Qty
3	27101900	Hydrosel G 250 H	15148.800	K.G	1,689,697.15	25,995.34 US Dollars	490,012.17	Value & Qty
4	34021300	Lutensol TO 89	1472.000	K.G	267,904.00	4,121.60 US Dollars	77,692.16	Value & Qty
5	28351090	Sodium Hypo phosphate	46.080	K.G	7,488.00	115.20 US Dollars	2,171.52	Value & Qty
6	34029010	Hypermer 2296	243.200	K.G	79,040.00	1,216.00 US Dollars	22,921.60	Value & Qty
				Total	4,709,441.15	72,452.94		

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/141/2005-PC-II dated 26.11.2013, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PHPAL (% Non Volatile Solids 36.5 ± 3.5%)	1 kg	1. Acrylamide 50 HST (50% water solution of Acrylamide)	0.3700 kg
		2. Acrylic acid	0.0810 kg
		3. Hydro Seal G 250 H	0.2367 kg
		4. Lutensol TO 89	0.0230 kg
		5. Sodium Hypo phosphate	0.0007 kg
		6. Hypermer 2296	0.0038 kg
RLA may take consequential action as per Policy / Procedures.			

Case No.:20/29/87-ALC1/2013	Party Name:SWASTIK POLYMERS	Meet No/Date:36/87-ALC1/2013 03.12.2013	Status: Approved
HQ File :01/87/050/00244/AM14/	RLA File :05/24/040/00196/AM14/	Lic.No/Date:0510364315 03.09.2013	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB/FOR (in Currency of realisation)</i>
1	39013000	62/0- EVA(ETHYLENE VINYL ACETATE) COMPOUND GRADE :- ODOURLESS,SMELL FREE GRADE(IN VARIOUS COLOURS)	204.000	M.T	26973900.00	418200.00 US Dollars
				Total	26,973,900.00	418,200.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Total exemption from Customs duty</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39013000	EVA RESIN(ETHYLENE VINYL ACETATE)	179.520	M.T	19,684,368.00	305,184.00 US Dollars	5,139,786.00	Value & Qty
2	38122090	STABLIZER HANSA DIS T-4	4.488	M.T	607,899.60	9,424.80 US Dollars	158,729.00	Value & Qty
3	29270090	BLOWING AGENT	4.651	M.T	869,969.55	13,487.90 US Dollars	227,158.00	Value & Qty
4	29096000	D.C.P.(DI CUMYL PEROXIDE) PERKADOX 14S	1.999	M.T	2,062,968.00	31,984.00 US Dollars	538,662.00	Value & Qty
5	28365000	CALCIUM CARBONATE	13.607	M.T	140,424.24	2,177.12 US Dollars	36,666.00	Value & Qty
				Total	23,365,629.39	362,257.82		

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/17/2007-PC-II dated 26.11.2013, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
EVA Compound Grade – Odourless, Smell Free Grade (in various colours)	1 kg	1. EVA Resin	0.8800 kg
		2. Stablizer Hansa DIS T-4	0.0220 kg
		3. Blowing Agent	0.0228 kg
		4. Di Cumyl Peroxide	0.0098 kg
		5. Calcium Carbonate	0.0667 kg
RLA may take consequential action as per Policy / Procedures.			

31	Case No.: 38/29/87-ALC1/2013	Party Name:VISION PRODUCTS (P) LTD	Meet No/Date:36/87-ALC1/2013 03.12.2013	Status: Deferred
	HQ File :01/87/050/00262/AM14/	RLA File :34/24/040/00120/AM14/	Lic.No/Date:3410037804 04.09.2013	Defer Date:01.01.2014
	Decision: A D/L No. 46011/88/2008-PC.II dated 26.11.2013 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.			

32	Case No.: 18/29/87-ALC1/2013	Party Name:BAGLA POLIFILMS LIMITED	Meet No/Date:36/87-ALC1/2013 03.12.2013	Status: Deferred
	HQ File :01/87/050/00242/AM14/	RLA File :05/23/040/00191/AM14/	Lic.No/Date:0510364728 05.09.2013	Defer Date:01.01.2014

Decision: A D/L No. 46011/88/2008-PC.II dated 26.11.2013 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.

33	Case No.:41/29/87-ALC1/2013	Party Name:VEEKAY POLYCOATS LTD.	Meet No/Date:36/87-ALC1/2013 03.12.2013	Status: Deferred
	HQ File :01/87/050/00265/AM14/	RLA File :05/24/040/00186/AM14/	Lic.No/Date:0510364874 06.09.2013	Defer Date:25.12.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 18.11.2013. Comments awaited from D/o C&PC.			

34	Case No.:13/33/87-ALC1/2013	Party Name:SUPREME PETROCHEM LTD.,	Meet No/Date:36/87-ALC1/2013 03.12.2013	Status: Deferred
	HQ File :01/87/050/00291/AM14/	RLA File :03/95/040/00246/AM14/	Lic.No/Date:0310748690 06.09.2013	Defer Date:25.12.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 18.11.2013. Comments awaited from D/o C&PC.			

35	Case No.:15/29/87-ALC1/2013	Party Name:DURA LINE INDIA PVT LTD	Meet No/Date:36/87-ALC1/2013 03.12.2013	Status: Deferred
	HQ File :01/87/050/00239/AM14/	RLA File :05/23/040/00165/AM14/	Lic.No/Date:0510364980 09.09.2013	Defer Date:01.01.2014
	Decision: A D/L No. 46011/90/2013-PC.II dated 28.11.2013 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.			

	Case No.:16/29/87-ALC1/2013	Party Name:HINDUSTAN ADHESIVES	Meet No/Date:36/87-ALC1/2013	Status: Deferred
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36		LTD	03.12.2013	
	HQ File :01/87/050/00240/AM14/	RLA File :05/23/040/00189/AM14/	Lic.No/Date:0510364997 09.09.2013	Defer Date:01.01.2014
	Decision: A D/L No. 46011/59/2013-PC.II dated 28.11.2013 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.			

37	Case No.:1/29/87-ALC1/2013	Party Name:MAYUR WOVENS PRIVATE LIMITED	Meet No/Date:36/87-ALC1/2013 03.12.2013	Status: Deferred
	HQ File :01/87/050/00225/AM14/	RLA File :08/24/040/00256/AM14/	Lic.No/Date:0810124595 10.09.2013	Defer Date:25.12.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 21.10.2013. Comments awaited from D/o C&PC.			

38	Case No.:21/29/87-ALC1/2013	Party Name:METALIC IMPRESSIONS (INDIA)PVT LTD	Meet No/Date:36/87-ALC1/2013 03.12.2013	Status: Deferred
	HQ File :01/87/050/00245/AM14/	RLA File :05/24/040/00213/AM14/	Lic.No/Date:0510365116 10.09.2013	Defer Date:25.12.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 21.10.2013. Comments awaited from D/o C&PC.			

39	Case No.:3/33/87-ALC1/2013	Party Name:PRECISION UPVC MOULDERS PVT. LTD.	Meet No/Date:36/87-ALC1/2013 03.12.2013	Status: Deferred
	HQ File :01/87/050/00281/AM14/	RLA File :03/95/040/00480/AM14/	Lic.No/Date:0310748980 10.09.2013	Defer Date:25.12.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 21.10.2013. Comments awaited from D/o C&PC.			

40	Case No.:2/29/87-ALC1/2013	Party Name:VASA PHARMACHEM P.LTD	Meet No/Date:36/87-ALC1/2013 03.12.2013	Status: Deferred
	HQ File :01/87/050/00226/AM14/	RLA File :08/24/040/00263/AM14/	Lic.No/Date:0810124713 12.09.2013	Defer Date:01.01.2014
	Decision: A D/L No. 46011/86/2013-PC.II dated 27.11.2013 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.			

41	Case No.:37/29/87-ALC1/2013	Party Name:EXECHON	Meet No/Date:36/87-ALC1/2013 03.12.2013	Status: Deferred
	HQ File :01/87/050/00261/AM14/	RLA File :34/24/040/00115/AM14/	Lic.No/Date:3410037915 13.09.2013	Defer Date:01.01.2014
	Decision: A D/L No. 46011/88/2013-PC.II dated 29.11.2013 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.			

42	Case No.:39/29/87-ALC1/2013	Party Name:VISION PRODUCTS (P) LTD	Meet No/Date:36/87-ALC1/2013 03.12.2013	Status: Deferred
	HQ File :01/87/050/00263/AM14/	RLA File :34/24/040/00128/AM14/	Lic.No/Date:3410037903 13.09.2013	Defer Date:01.01.2014
	Decision: A D/L No. 46011/88/2008-PC.II dated 26.11.2013 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.			

43	Case No.:2/30/87-ALC1/2013	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:36/87-ALC1/2013 03.12.2013	Status: Deferred
	HQ File :01/87/050/00267/AM14/	RLA File :02/24/040/00081/AM14/	Lic.No/Date:0210194392	Defer Date:25.12.2013

Decision: A copy of application has been forwarded to D/o C&PC on 21.10.2013. Comments awaited from D/o C&PC.

44	Case No.:5/30/87-ALC1/2013	Party Name:NIKHIL ADHESIVES LTD.	Meet No/Date:36/87-ALC1/2013 03.12.2013	Status: Deferred
	HQ File :01/87/050/00270/AM14/	RLA File :03/95/040/00461/AM14/	Lic.No/Date:0310749960 17.09.2013	Defer Date:01.01.2014
	Decision: A D/L No. 46011/65/2013-PC.II dated 27.11.2013 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.			

Case No.:10/33/87-ALC1/2013	Party Name:BALKRISHNA INDUSTRIES LIMITED,	Meet No/Date:36/87-ALC1/2013 03.12.2013	Status: Approved			
HQ File :01/87/050/00288/AM14/	RLA File :03/94/040/00505/AM14/	Lic.No/Date:0310749887 17.09.2013	Defer Date:			
Application: Request is for adhoc norms for following:						
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
1	40112090	62/0- New Pneumatic Tyres of Rubber, of a kind used on buses or lorries : Other Nylon.	90000.000	K.G	18973700.00	306500.00 US Dollars
2	40114090	62/0- New Pneumatic Tyres of Rubber, of a kind used on motor cycles: Other Nylon.	55000.000	K.G	10938700.00	176700.00 US Dollars

3	40116100	62/0- New Pneumatic Tyres of Rubber, Other having a "herring-bone" or similar tread: Of a kind used on agricultural or forestry vehicles and machines, A. Nylon / Polyester.	3500000.000	K.G	699515500.00	11300700.00 US Dollars
4	40116100	62/0- New Pneumatic Tyres of Rubber, Other having a "herring-bone" or similar tread: Of a kind used on agricultural or forestry vehicles and machines, B.Polyester/Polyester Belt.	4030000.000	K.G	786627600.00	12708000.00 US Dollars
5	40116100	62/0- New Pneumatic Tyres of Rubber, Other having a "herring-bone" or similar tread: Of a kind used on agricultural or forestry vehicles and machines, C.Steel Belt.	900000.000	K.G	178030200.00	2876100.00 US Dollars
6	40116200	62/0- New Pneumatic Tyres of Rubber, Other having a "herring-bone" or similar tread : Of a kind used on construction or industrial handling vehicles and machines and having a rim size not exceeding 61cm (24") Nylon.	950000.000	K.G	195637200.00	3160500.00 US Dollars
7	40116300	62/0- New Pneumatic Tyres of Rubber, Other having a "herring-bone" or similar tread: Of a kind used on construction or industrial handling vehicles and machines and having a rim size exceeding 61 cm. (24") Nylon.	315000.000	K.G	63119200.00	1019700.00 US Dollars
8	40119200	62/0- New Pneumatic Tyres of Rubber, Other : Of a kind used on agricultural of forestry vehicles and machines Nylon.	1600000.000	K.G	325685600.00	5261500.00 US Dollars
9	40119300	62/0- New Pneumatic Tyres of Rubber, Other : Of a kind used on construction or industrial handling vehicles and machines and having a rim size not exceeding 61 cm. (24") A. Nylon	660000.000	K.G	139122500.00	2247500.00 US Dollars
10	40119300	62/0- New Pneumatic Tyres of Rubber, Other : Of a kind used on construction or industrial handling vehicles and machines and having a rim size not exceeding 61cm (24") B. All Steel	25000.000	K.G	4920800.00	79500.00 US Dollars
11	40119400	62/0- New Pneumatic Tyres of Rubber, Other: Of a kind used on construction or industrial handling vehicles and machines and having a rim size exceeding 61cm (24"), A. Nylon	970000.000	K.G	206993600.00	3344000.00 US Dollars

12	40119400	62/0- New Pneumatic Tyres of Rubber, Other: Of a kind used on construction or industrial handling vehicles and machines and having a rim size exceeding 61 cm (24"), B. All Steel	1750000.000	K.G	342135700.00	5527200.00 US Dollars
13	40129010	62/0- Solid tyre of Rubber, Other : for Motor vehicles Solid.	115000.000	K.G	26410300.00	426700.00 US Dollars
14	40131020	62/0- Inner Tubes, of Rubber, For Lorries and buses	4000.000	K.G	2205500.00	35600.00 US Dollars
15	40139030	62/0- Inner Tubes, of Rubber, For off the road vehicles, not elsewhere specified or included	31000.000	K.G	10265800.00	165800.00 US Dollars
				Total	3,010,581,900.00	48,636,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	40012100	NATURAL RUBBER	5036790.000	K.G	1,031,506,000.00	16,664,071.07 US Dollars	272,965,700.46	Qty
2	40022000	SYNTHETIC RUBBER : PBR	1070512.500	K.G	192,400,500.00	3,108,247.17 US Dollars	52,331,376.99	Qty
3	40021990	SYNTHETIC RUBBER : SBR - 1502 / 1712 / 1723 / 1783	1949537.500	K.G	325,861,800.00	5,264,326.33 US Dollars	88,482,424.85	Qty
4	40023900	CHLORO BUTYL RUBBER	57259.000	K.G	18,430,500.00	297,746.37 US Dollars	3,898,131.53	Qty
5	40027000	EPDM RUBBER	2091.000	K.G	660,100.00	10,663.98 US Dollars	139,614.05	Qty
6	28030010	CARBON BLACK	4071047.500	K.G	347,804,000.00	5,618,804.51 US Dollars	147,854,463.34	Qty
7	59021010	NYLON TYRE CORD FABRIC (DIPPED)	762237.500	K.G	216,797,400.00	3,502,381.24 US Dollars	111,256,513.26	Qty
8	59022010	POLYESTER TYRE CORD FABRIC (DIPPED)	120900.000	K.G	26,193,000.00	423,150.24 US Dollars	3,701,047.67	Qty
		BRASS COATED STEEL						

9	73129000	TYRE CORD (BREAKER AND BODY PLY)	310500.000	K.G	61,503,900.00	993,600.97 US Dollars	38,797,968.78	Qty
10	72173020	BEAD WIRE	462497.500	K.G	31,500,500.00	508,893.38 US Dollars	6,701,979.38	Qty
11	38123010	RUBBER CHEMICAL : ANTIOXIDANTS	254527.500	K.G	59,055,500.00	954,046.84 US Dollars	61,377,083.90	Qty
12	38121000	RUBBER CHEMICAL : ACCELERATOR	104570.000	K.G	22,683,700.00	366,457.17 US Dollars	15,008,080.21	Qty
13	38123090	RUBBER CHEMICAL : RETARDERS	20127.500	K.G	5,001,400.00	80,798.05 US Dollars	4,031,864.66	Qty
14	38122090	RUBBER CHEMICAL : MBTS	710.000	K.G	206,500.00	3,336.02 US Dollars	69,006.32	Qty
15	28170010	ZINC OXIDE	236235.000	K.G	30,836,300.00	498,163.16 US Dollars	15,065,892.84	Qty
16	38231119	MISCELLANEOUS CHEMICALS : STEARIC ACID	156175.000	K.G	11,600,800.00	187,411.91 US Dollars	17,712,702.90	Qty
17	27129010	MISCELLANEOUS CHEMICALS : MICROCRYSTALLINE WAX	140502.500	K.G	21,742,800.00	351,256.86 US Dollars	16,993,668.86	Qty
18	34031900	MISCELLANEOUS CHEMICALS : MOULD RELEASE AGENT	74800.000	K.G	14,353,400.00	231,880.44 US Dollars	8,800,880.64	Qty
19	38249025	MISCELLANEOUS CHEMICALS : FILLER (PRECIPITATED SILICA)	88292.500	K.G	4,918,800.00	79,463.64 US Dollars	1,268,069.83	Qty
20	38122090	MISCELLANEOUS CHEMICALS : PLASTICISERS	606772.500	K.G	52,582,800.00	849,479.79 US Dollars	37,213,985.72	Qty
21	39111010	MISCELLANEOUS CHEMICALS : C. I. RESINS	28035.000	K.G	6,073,900.00	98,124.39 US Dollars	1,944,887.56	Qty
22	38123030	INSOLUBLE SULPHUR	66955.000	K.G	8,289,100.00	133,911.13 US Dollars	1,375,728.33	Qty

23	84819090	BRASS VALVE OF RELEVANT SPECIFICATION AND SIZE	17500.000	Number	1,895,700.00	30,625.21 US Dollars	457,504.65	Qty
24	84819090	VALVE CORES OF RELEVANT SPECIFICATION AND SIZE	17500.000	Number	1,895,700.00	30,625.21 US Dollars	457,504.65	Qty
25	40169990	BLADDERS	2969.000	Number	15,024,200.00	242,717.23 US Dollars	4,378,105.67	Qty
				Total	2,508,818,300.00	40,530,182.31		

Decision: As per the written comments furnished by the DIPP vide their letter No. 7/167/2013-TSW dated 03.12.2013, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. New Pneumatic Tyres of Rubber, of a kind used on buses or lorries: Other Nylon (Total Quantity to be exported 90,000.00 kgs)	100 kgs	1. Natural Rubber	42.000 kgs
		2. Synthetic Rubber : PBR	7.600 kgs
		3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	3.000 kgs
		4. Carbon Black	25.750 kgs
		5. Nylon Tyre Cord Fabric (Dipped)	11.250 kgs
		6. Bead Wire	4.000 kgs
		7. Rubber Chemical : Antioxidants	1.500 kgs
		8. Rubber Chemical : Accelerator	0.400 kgs
		9. Rubber Chemical : Retarders	0.100 kgs
		10. Zinc Oxide	1.250 kgs
		11. Miscellaneous Chemicals :	1.150 kgs

		Stearic Acid	
		12. Miscellaneous Chemicals : Microcrystalline Wax	0.800 kgs
		13. Miscellaneous Chemicals : Mould Release Agent	0.500 kgs
		14. Miscellaneous Chemicals : Filler (Precipitated Silica)	0.250 kgs
		15. Miscellaneous Chemicals : Plasticisers	4.250 kgs
		16. Insoluble Sulphur	0.300 kgs
		17. Bladders	0.020 Numbers
Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals (S. No. 7, 8 and 9) and upto 5% of FOB value of exports in case of Miscellaneous Chemicals (S. No. 11 to 15)			
2. New Pneumatic Tyres of Rubber, of a kind used on motor cycles: Other Nylon (Total Quantity to be exported 55,000.00 kgs)	100 kgs	1. Natural Rubber	37.000 kgs
		2. Synthetic Rubber : PBR	6.000 kgs
		3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	14.000 kgs
		4. Carbon Black	25.750 kgs
		5. Nylon Tyre Cord Fabric (Dipped)	5.500 kgs
		6. Bead Wire	2.000 kgs
		7. Rubber Chemical : Antioxidants	1.600 kgs
		8. Rubber Chemical : Accelerator	0.450 kgs
		9. Rubber Chemical : Retarders	0.100 kgs
		10. Zinc Oxide	1.250 kgs
		11. Miscellaneous Chemicals :	1.150 kgs

		Stearic Acid	
		12. Miscellaneous Chemicals : Microcrystalline Wax	0.900 kgs
		13. Miscellaneous Chemicals : Mould Release Agent	0.500 kgs
		14. Miscellaneous Chemicals : Filler (Precipitated Silica)	2.000 kgs
		15. Miscellaneous Chemicals : Plasticisers	5.500 kgs
		16. Insoluble Sulphur	0.250 kgs
		17. Bladders	0.020 Numbers
Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals (S. No. 7, 8 and 9) and upto 5% of FOB value of exports in case of Miscellaneous Chemicals (S. No. 11 to 15)			
3. New Pneumatic Tyres of Rubber, Other having a “Herring Bone” or similar tread: Of a kind used on agricultural or forestry vehicles and machines, A. Nylon / Polyester (Total Quantity to be exported 35,00,000.00 kgs)	100 kgs	1. Natural Rubber	37.500 kgs
		2. Synthetic Rubber : PBR	3.800 kgs
		3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	14.200 kgs
		4. Carbon Black	28.250 kgs
		5. Nylon Tyre Cord Fabric (Dipped)	6.250 kgs
		6. Bead Wire	3.000 kgs
		7. Rubber Chemical : Antioxidants	1.500 kgs
		8. Rubber Chemical : Accelerator	0.500 kgs
		9. Rubber Chemical : Retarders	0.100 kgs
		10. Zinc Oxide	1.500 kgs
		11. Miscellaneous Chemicals :	1.150 kgs

		Stearic Acid	
		12. Miscellaneous Chemicals : Microcrystalline Wax	1.000 kgs
		13. Miscellaneous Chemicals : Mould Release Agent	0.500 kgs
		14. Miscellaneous Chemicals : Filler (Precipitated Silica)	0.100 kgs
		15. Miscellaneous Chemicals : Plasticisers	4.600 kgs
		16. Insoluble Sulphur	0.200 kgs
		17. Bladders	0.020 Numbers
Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals (S. No. 7, 8 and 9) and upto 5% of FOB value of exports in case of Miscellaneous Chemicals (S. No. 11 to 15)			
4. New Pneumatic Tyres of Rubber, Other having a “Herring Bone” or similar tread: Of a kind used on agricultural or forestry vehicles and machines, B. Polyester / Polyester Belt (Total Quantity to be exported 40,30,000.00 kgs)	100 kgs	1. Natural Rubber	29.000 kgs
		2. Synthetic Rubber : PBR	13.75 kgs
		3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	13.25 kgs
		4. Carbon Black	28.25 kgs
		5. Nylon Tyre Cord Fabric (Dipped)	2.25 kgs
		6. Polyester Tyre Cord Fabric (Dipped)	3.00 kgs
		7. Bead Wire	3.000 kgs
		8. Rubber Chemical : Antioxidants	1.90 kgs
		9. Rubber Chemical : Accelerator	0.75 kgs
		10. Rubber Chemical : Retarders	0.20 kgs

		11. Zinc Oxide	1.50 kgs
		12. Miscellaneous Chemicals : Stearic Acid	1.15 kgs
		13. Miscellaneous Chemicals : Microcrystalline Wax	1.00 kgs
		14. Miscellaneous Chemicals : Mould Release Agent	0.50 kgs
		15. Miscellaneous Chemicals : Filler (Precipitated Silica)	0.10 kgs
		16. Miscellaneous Chemicals : Plasticisers	4.60 kgs
		17. Insoluble Sulphur	0.50 kgs
		18. Bladders	0.020 Numbers
Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals (S. No. 8, 9 and 10) and upto 5% of FOB value of exports in case of Miscellaneous Chemicals (S. No. 12 to 16)			
5. New Pneumatic Tyres of Rubber, Other having a “Herring Bone” or similar tread: Of a kind used on agricultural or forestry vehicles and machines, C. Steel Belt (Total Quantity to be exported 9,00,000.00 kgs)	100 kgs	1. Natural Rubber	28.500 kgs
		2. Synthetic Rubber : PBR	13.250 kgs
		3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	14.250 kgs
		4. Carbon Black	28.000 kgs
		5. Nylon Tyre Cord Fabric (Dipped)	5.500 kgs
		6. Bead Wire	3.000 kgs
		7. Rubber Chemical: Antioxidants	1.900 kgs

		8. Rubber Chemical : Accelerator	0.750 kgs
		9. Rubber Chemical : Retarders	0.200 kgs
		10. Zinc Oxide	1.500 kgs
		11. Miscellaneous Chemicals : Stearic Acid	1.000 kgs
		12. Miscellaneous Chemicals : Microcrystalline Wax	1.000 kgs
		13. Miscellaneous Chemicals : Mould Release Agent	0.500 kgs
		14. Miscellaneous Chemicals : Filler (Precipitated Silica)	0.100 kgs
		15. Miscellaneous Chemicals : Plasticisers	4.600 kgs
		16. Insoluble Sulphur	0.500 kgs
		17. Bladders	0.020 Numbers
Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals (S. No. 7, 8 and 9) and upto 5% of FOB value of exports in case of Miscellaneous Chemicals (S. No. 11 to 15)			
6. New Pneumatic Tyres of Rubber, Other having a “Herring Bone” or similar tread: Of a kind used on construction or industrial handling vehicles and machines and having a rim size not exceeding 61 cm. (24”) Nylon (Total Quantity	100 kgs	1. Natural Rubber	41.800 kgs
		2. Synthetic Rubber : PBR	5.650 kgs
		3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	7.700 kgs
		4. Carbon Black	27.750 kgs
		5. Nylon Tyre Cord Fabric (Dipped)	8.000 kgs

to be exported 9,50,000.00 kgs)		6. Bead Wire	3.000 kgs
		7. Rubber Chemical: Antioxidants	1.500 kgs
		8. Rubber Chemical : Accelerator	0.400 kgs
		9. Rubber Chemical : Retarders	0.100 kgs
		10. Zinc Oxide	1.250 kgs
		11. Miscellaneous Chemicals : Stearic Acid	1.100 kgs
		12. Miscellaneous Chemicals : Microcrystalline Wax	0.950 kgs
		13. Miscellaneous Chemicals : Mould Release Agent	0.500 kgs
		14. Miscellaneous Chemicals : Filler (Precipitated Silica)	0.500 kgs
		15. Miscellaneous Chemicals : Plasticisers	4.250 kgs
		16. Insoluble Sulphur	0.200 kgs
		17. Bladders	0.020 Numbers
Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals (S. No. 7, 8 and 9) and upto 5% of FOB value of exports in case of Miscellaneous Chemicals (S. No. 11 to 15)			
7. New Pneumatic Tyres of Rubber, Other having a “Herring Bone” or similar tread: Of a kind used on construction or industrial handling vehicles and machines and having a rim size exceeding 61 cm (24”) Nylon (Total Quantity to be	100 kgs	1. Natural Rubber	36.400 kgs
		2. Synthetic Rubber : PBR	3.550 kgs
		3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	13.750 kgs
		4. Carbon Black	29.250 kgs
		5. Nylon Tyre Cord Fabric (Dipped)	7.500 kgs

exported 3,15,000.00 kgs)		6. Bead Wire	3.000 kgs
		7. Rubber Chemical : Antioxidants	1.500 kgs
		8. Rubber Chemical : Accelerator	0.450 kgs
		9. Rubber Chemical : Retarders	0.100 kgs
		10. Zinc Oxide	1.250 kgs
		11. Miscellaneous Chemicals : Stearic Acid	1.100 kgs
		12. Miscellaneous Chemicals : Microcrystalline Wax	1.150 kgs
		13. Miscellaneous Chemicals : Mould Release Agent	0.500 kgs
		14. Miscellaneous Chemicals : Plasticisers	4.250 kgs
		15. Insoluble Sulphur	0.250 kgs
		16. Bladders	0.020 Numbers
Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals (S. No. 7, 8 and 9) and upto 5% of FOB value of exports in case of Miscellaneous Chemicals (S. No. 11 to 14)			
8. New Pneumatic Tyres of Rubber, Other: Of a kind used on agricultural or forestry vehicles and machines Nylon (Total Quantity to be exported 16,00,000.00 kgs)	100 kgs	1. Natural Rubber	34.500 kgs
		2. Synthetic Rubber : PBR	5.200 kgs
		3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	15.100 kgs
		4. Carbon Black	26.350 kgs
		5. Nylon Tyre Cord Fabric (Dipped)	8.700 kgs
		6. Bead Wire	4.000 kgs
		7. Rubber Chemical : Antioxidants	1.450 kgs

		8. Rubber Chemical : Accelerator	0.400 kgs
		9. Rubber Chemical : Retarders	0.150 kgs
		10. Zinc Oxide	1.500 kgs
		11. Miscellaneous Chemicals : Stearic Acid	1.000 kgs
		12. Miscellaneous Chemicals : Microcrystalline Wax	0.900 kgs
		13. Miscellaneous Chemicals : Mould Release Agent	0.500 kgs
		14. Miscellaneous Chemicals : Filler (Precipitated Silica)	0.100 kgs
		15. Miscellaneous Chemicals : Plasticisers	4.100 kgs
		16. Insoluble Sulphur	0.250 kgs
		17. Bladders	0.020 Numbers
Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals (S. No. 7, 8 and 9) and upto 5% of FOB value of exports in case of Miscellaneous Chemicals (S. No. 11 to 15)			
9. New Pneumatic Tyres of Rubber, Other of a kind used on construction or industrial handling vehicles and machines and having a rim size not exceeding 61 cm (24”) A Nylon. (Total Quantity to be exported 6,60,000.00 kgs)	100 kgs	1. Natural Rubber	47.800 kgs
		2. Synthetic Rubber : PBR	3.900 kgs
		3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	3.500 kgs
		4. Carbon Black	24.750 kgs
		5. Nylon Tyre Cord Fabric (Dipped)	9.500 kgs
		6. Bead Wire	3.600 kgs
		7. Rubber Chemical : Antioxidants	1.500 kgs
		8. Rubber Chemical : Accelerator	0.400 kgs

		9. Rubber Chemical : Retarders	0.100 kgs
		10. Zinc Oxide	1.250 kgs
		11. Miscellaneous Chemicals : Stearic Acid	1.150 kgs
		12. Miscellaneous Chemicals : Microcrystalline Wax	0.850 kgs
		13. Miscellaneous Chemicals : Mould Release Agent	0.500 kgs
		14. Miscellaneous Chemicals : Filler (Precipitated Silica)	1.350 kgs
		15. Miscellaneous Chemicals : Plasticisers	3.650 kgs
		16. Insoluble Sulphur	0.200 kgs
		17. Bladders	0.020 Numbers
Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals (S. No. 7, 8 and 9) and upto 5% of FOB value of exports in case of Miscellaneous Chemicals (S. No. 11 to 15)			
10. New Pneumatic Tyres of Rubber, Other of a kind used on construction or industrial handling vehicles and machines and having a rim size exceeding 61 cm (24”) B. All Steel (Total Quantity to be exported 25,000.00 kgs)	100 kgs	1. Natural Rubber	39.300 kgs
		2. Synthetic Rubber : PBR	3.310 kgs
		3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	0.580 kgs
		4. Chloro Butyl Rubber	2.220 kgs
		5. Carbon Black	18.290 kgs
		6. Nylon Tyre Cord Fabric (Dipped)	0.050 kgs
		7. Brass Coated Steel Tyre Cord (Breaker and Body Ply)	14.000 kgs

		8. Bead Wire	4.000 kgs
		9. Rubber Chemical : Antioxidants	1.570 kgs
		10. Rubber Chemical : Accelerator	2.120 kgs
		11. Rubber Chemical : Retarders	0.050 kgs
		12. Rubber Chemical : MBTS	0.040 kgs
		13. Zinc Oxide	2.340 kgs
		14. Miscellaneous Chemicals : Stearic Acid	0.260 kgs
		15. Miscellaneous Chemicals : Microcrystalline Wax	0.500 kgs
		16. Miscellaneous Chemicals : Mould Release Agent	0.500 kgs
		17. Miscellaneous Chemicals : Filler (Precipitated Silica)	4.750 kgs
		18. Miscellaneous Chemicals : Plasticisers	1.410 kgs
		19. Miscellaneous Chemicals : C.I. Resins	1.680 kgs
		20. Insoluble Sulphur	1.220 kgs
		21. Bladders	0.020 Numbers
Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals (S. No. 9 to 12) and upto 5% of FOB value of exports in case of Miscellaneous Chemicals (S. No. 14 to 19)			
11. New Pneumatic Tyres of Rubber, Other of a kind used on construction or industrial handling vehicles and machines	100 kgs	1. Natural Rubber	34.000 kgs
		2. Synthetic Rubber : PBR	2.900 kgs
		3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	7.400 kgs

and having a rim size exceeding 61 cm (24") A Nylon. (Total Quantity to be exported 9,70,000.00 kgs)

4. Chloro Butyl Rubber	1.800 kgs
5. Carbon Black	26.750 kgs
6. Nylon Tyre Cord Fabric (Dipped)	9.000 kgs
7. Brass Coated Steel Tyre Cord (Breaker and Body Ply)	10.000 kgs
8. Bead Wire	2.500 kgs
9. Rubber Chemical : Antioxidants	1.800 kgs
10. Rubber Chemical : Accelerator	0.500 kgs
11. Rubber Chemical : Retarders	0.050 kgs
12. Zinc Oxide	1.250 kgs
13. Miscellaneous Chemicals : Stearic Acid	1.150 kgs
14. Miscellaneous Chemicals : Microcrystalline Wax	0.900 kgs
15. Miscellaneous Chemicals : Mould Release Agent	0.500 kgs
16. Miscellaneous Chemicals : Filler (Precipitated Silica)	0.700 kgs
17. Miscellaneous Chemicals : Plasticisers	3.500 kgs
18. Insoluble Sulphur	0.300 kgs
19. Bladders	0.020 Numbers

Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals (S. No. 9, 10 and 11) and upto 5% of FOB value of exports in case of Miscellaneous Chemicals (S. No. 13 to 17)

12. New Pneumatic Tyres of 100 kgs	1. Natural Rubber	26.350 kgs
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Rubber, Other of a kind used on construction or industrial handling vehicles and machines and having a rim size exceeding 61 cm (24") B. All Steel (Total Quantity to be exported 17,50,000.00 kgs)

2. Synthetic Rubber : PBR	2.570 kgs
3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	18.610 kgs
4. Chloro Butyl Rubber	1.390 kgs
5. Carbon Black	22.900 kgs
6. Nylon Tyre Cord Fabric (Dipped)	0.010 kgs
7. Brass Coated Steel Tyre Cord (Breaker and Body Ply)	12.000 kgs
8. Bead Wire	3.000 kgs
9. Rubber Chemical : Antioxidants	1.970 kgs
10. Rubber Chemical : Accelerator	1.620 kgs
11. Rubber Chemical : Retarders	0.070 kgs
12. Rubber Chemical : MBTS	0.030 kgs
13. Zinc Oxide	2.500 kgs
14. Miscellaneous Chemicals : Stearic Acid	0.490 kgs
15. Miscellaneous Chemicals : Microcrystalline Wax	0.760 kgs
16. Miscellaneous Chemicals : Mould Release Agent	0.500 kgs
17. Miscellaneous Chemicals : Filler (Precipitated Silica)	1.850 kgs
18. Miscellaneous Chemicals : Plasticisers	3.160 kgs
19. Miscellaneous Chemicals : C.I. Resins	1.570 kgs

		20. Insoluble Sulphur	1.320 kgs
		21. Bladders	0.020 Numbers
Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals (S. No. 9 to 12) and upto 5% of FOB value of exports in case of Miscellaneous Chemicals (S. No. 14 to 19)			
13. Solid Tyres of Rubber, Other: for Motor vehicles Solid (Total Quantity to be exported 1,15,000.00 kgs)	100 kgs	1. Natural Rubber	53.000 kgs
		2. Synthetic Rubber : PBR	5.450 kgs
		3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	1.000 kgs
		4. Carbon Black	33.000 kgs
		5. Nylon Tyre Cord Fabric (Dipped)	1.000 kgs
		6. Bead Wire	1.250 kgs
		7. Rubber Chemical : Antioxidants	1.500 kgs
		8. Rubber Chemical : Accelerator	1.000 kgs
		9. Rubber Chemical : Retarders	0.500 kgs
		10. Zinc Oxide	3.000 kgs
		11. Miscellaneous Chemicals : Stearic Acid	1.250 kgs
		12. Miscellaneous Chemicals : Mould Release Agent	0.500 kgs
		13. Miscellaneous Chemicals : Plasticisers	1.750 kgs
		14. Insoluble Sulphur	0.500 kgs
Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals (S. No. 7, 8 and 9) and upto 5% of FOB value of exports in case of Miscellaneous Chemicals (S. No. 11 to 13)			
14. Inner Tubes, of Rubber, For Lorries and buses (Total	100 kgs	1. Chloro Butyl Rubber	43.600 kgs
		2. EPDM Rubber	5.000 kgs

Quantity to be exported 4000.00 kgs)		3. Carbon Black	31.500 kgs
		4. Rubber Chemical : Accelerator	1.000 kgs
		5. Rubber Chemical : MBTS	0.500 kgs
		6. Miscellaneous Chemicals : Stearic Acid	0.500 kgs
		7. Miscellaneous Chemicals : Microstalline Wax	0.500 kgs
		8. Miscellaneous Chemicals : C.I. Resins	0.400 kgs
		9. Brass Valve of Relevant Specification and Size	Net to Net
		10. Valve Cores of Relevant Specification and Size	Net to Net
Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals (S. No. 4 and 5) and upto 5% of FOB value of exports in case of Miscellaneous Chemicals (S. No. 6 to 8)			
15. Inner Tubes, of Rubber, For off the road vehicles, not elsewhere specified or included (Total Quantity to be exported 31,000.00 kgs)	100 kgs	1. Chloro Butyl Rubber	42.500 kgs
		2. EPDM Rubber	6.100 kgs
		3. Carbon Black	31.500 kgs
		4. Rubber Chemical : Accelerator	1.000 kgs
		5. Rubber Chemical : MBTS	0.500 kgs
		6. Miscellaneous Chemicals : Stearic Acid	0.500 kgs
		7. Miscellaneous Chemicals : Microstalline Wax	0.500 kgs
		8. Miscellaneous Chemicals : C.I. Resins	0.400 kgs
		9. Brass Valve of Relevant	Net to Net

		Specification and Size	
		10. Valve Cores of Relevant Specification and Size	Net to Net
		Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals (S. No. 4 and 5) and upto 5% of FOB value of exports in case of Miscellaneous Chemicals (S. No. 6 to 8)	
RLA may take consequential action as per Policy / Procedures.			

46	Case No.: 40/29/87-ALC1/2013	Party Name:VISION PRODUCTS (P) LTD	Meet No/Date:36/87-ALC1/2013 03.12.2013	Status: Deferred
	HQ File :01/87/050/00264/AM14/	RLA File :34/24/040/00144/AM14/	Lic.No/Date:3410037994 18.09.2013	Defer Date:01.01.2014
	Decision: A D/L No. 46011/88/2008-PC.II dated 26.11.2013 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.			

47	Case No.: 2/33/87-ALC1/2013	Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:36/87-ALC1/2013 03.12.2013	Status: Deferred
	HQ File :01/87/050/00280/AM14/	RLA File :03/95/040/00449/AM14/	Lic.No/Date:0310750166 18.09.2013	Defer Date:25.12.2013
	Decision: A copy of application has been forwarded to DIPP on 18.11.2013. Comments awaited from DIPP.			

48	Case No.:14/33/87-ALC1/2013	Party Name:SPECIALTY POLYFILMS (INDIA) PVT. LTD.	Meet No/Date:36/87-ALC1/2013 03.12.2013	Status: Deferred
	HQ File :01/87/050/00292/AM14/	RLA File :03/95/040/00295/AM14/	Lic.No/Date:0310750172 18.09.2013	Defer Date:25.12.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 18.11.2013. Comments awaited from D/o C&PC.			

49	Case No.:23/33/87-ALC1/2013	Party Name:SANKHLA POLYMERS (P) LTD.,	Meet No/Date:36/87-ALC1/2013 03.12.2013	Status: Deferred
	HQ File :01/87/050/00301/AM14/	RLA File :07/24/040/00149/AM14/	Lic.No/Date:0710098388 19.09.2013	Defer Date:25.12.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 18.11.2013. Comments awaited from D/o C&PC.			

50	Case No.:24/33/87-ALC1/2013	Party Name:SANKHLA POLYMERS (P) LTD.,	Meet No/Date:36/87-ALC1/2013 03.12.2013	Status: Deferred
	HQ File :01/87/050/00302/AM14/	RLA File :07/24/040/00168/AM14/	Lic.No/Date:0710098391 19.09.2013	Defer Date:25.12.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 18.11.2013. Comments awaited from D/o C&PC.			

51	Case No.:25/33/87-ALC1/2013	Party Name:SANKHLA POLYMERS (P) LTD.,	Meet No/Date:36/87-ALC1/2013 03.12.2013	Status: Deferred
	HQ File :01/87/050/00303/AM14/	RLA File :07/24/040/00169/AM14/	Lic.No/Date:0710098390 19.09.2013	Defer Date:25.12.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 18.11.2013. Comments awaited from D/o C&PC.			

52	Case No.:3/30/87-ALC1/2013	Party Name:PODDAR MERCANTILE PVT.LTD.,	Meet No/Date:36/87-ALC1/2013 03.12.2013	Status: Deferred
	HQ File :01/87/050/00268/AM14/	RLA File :02/24/040/00087/AM14/	Lic.No/Date:0210194635 23.09.2013	Defer Date:25.12.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 21.10.2013. Comments awaited from D/o C&PC.			

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Case No.:40/33/87-ALC1/2013	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:36/87-ALC1/2013 03.12.2013	Status: Approved					
HQ File :01/87/050/00318/AM14/	RLA File :26/24/040/00001/AM14/	Lic.No/Date:2610012073 23.09.2013	Defer Date:					
Application: Request is for adhoc norms for following:								
<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB/FOR (in Currency of realisation)</i>		
1	39069090	62/0- LIPESA 1541	56160.000	K.G	6626318.40	101088.00 US Dollars		
				Total	6,626,318.40	101,088.00		
<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Total exemption from Customs duty</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	29221190	FLOCRYL DADMAC	34398.000	K.G	5,070,265.20	75,675.60 US Dollars	1,323,872.61	Value & Qty
				Total	5,070,265.20	75,675.60		
Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/141/2005-PC-II dated 26.11.2013, the Committee approved following adhoc norms:								

EXPORT ITEM	QTY	IMPORT ITEM	QTY
LIPESA 1541(Non Volatile Solids 40±2%)	1 kg	FLOCRYL DADMAC	0.6125 kg

54	Case No.:4/33/87-ALC1/2013	Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:36/87-ALC1/2013 03.12.2013	Status: Deferred
	HQ File :01/87/050/00282/AM14/	RLA File :03/95/040/00507/AM14/	Lic.No/Date:0310751141 25.09.2013	Defer Date:25.12.2013
	Decision: A copy of application has been forwarded to DIPP on 18.11.2013. Comments awaited from DIPP.			

55	Case No.:11/33/87-ALC1/2013	Party Name:GRP LTD.	Meet No/Date:36/87-ALC1/2013 03.12.2013	Status: Deferred
	HQ File :01/87/050/00289/AM14/	RLA File :03/94/040/00506/AM14/	Lic.No/Date:0310751127 25.09.2013	Defer Date:25.12.2013
	Decision: A copy of application alongwith Licence Amendment Sheet has been forwarded to DIPP on 18.11.2013. Comments awaited from DIPP.			

56	Case No.:33/33/87-ALC1/2013	Party Name:AERON COMPOSITE PRIVATE LIMITED	Meet No/Date:36/87-ALC1/2013 03.12.2013	Status: Deferred
	HQ File :01/87/050/00311/AM14/	RLA File :08/24/040/00271/AM14/	Lic.No/Date:0810125073 25.09.2013	Defer Date:25.12.2013

Decision: A copy of application has been forwarded to D/o C&PC on 18.11.2013. Comments awaited from D/o C&PC.

57	Case No.: 42/33/87-ALC1/2013	Party Name:KOHINOOR INDIA PVT.LTD	Meet No/Date:36/87-ALC1/2013 03.12.2013	Status: Deferred
	HQ File :01/87/050/00320/AM14/	RLA File :30/24/040/00030/AM14/	Lic.No/Date:3010097116 25.09.2013	Defer Date:25.12.2013
	Decision: A copy of application has been forwarded to DIPP on 18.11.2013. Comments awaited from DIPP.			

58	Case No.: 34/33/87-ALC1/2013	Party Name:AERON COMPOSITE PRIVATE LIMITED	Meet No/Date:36/87-ALC1/2013 03.12.2013	Status: Deferred
	HQ File :01/87/050/00312/AM14/	RLA File :08/24/040/00272/AM14/	Lic.No/Date:0810125187 27.09.2013	Defer Date:25.12.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 18.11.2013. Comments awaited from D/o C&PC.			

	Case No.:2/36/87-ALC1/2013		Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD		Meet No/Date:36/87-ALC1/2013 03.12.2013		Status: Approved	
	HQ File :01/87/050/00334/AM14/		RLA File :03/94/040/00566/AM14/		Lic.No/Date:0310751571 27.09.2013		Defer Date:	
	Application: Request is for adhoc norms for following:							
Sl.No.		ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)	
1		39072090	62/0- EXAPOL PPG 2000 Polyether Polyol	16800.000	K.G	2390472.00	38556.00 US Dollars	

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					Total	2,390,472.00	38,556.00	
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	29053200	Propylene Glycol	601.440	K.G	54,731.00	876.00 US Dollars	15,325.00	Qty
2	29102000	Propylene Oxide	16663.920	K.G	1,833,031.00	29,328.00 US Dollars	513,249.00	Qty
				Total	1,887,762.00	30,204.00		

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 7/87-ALC1/2013 dated 15.05.2013, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
EXAPOL PPG 2000	1 kg	1. Propylene Glycol	0.0358 kg
Polyether Polyol		2. Propylene Oxide	0.9919 kg

60	Case No.:12/33/87-ALC1/2013	Party Name:CH COMPONENT PVT. LTD.,	Meet No/Date:36/87-ALC1/2013 03.12.2013	Status: Deferred
	HQ File :01/87/050/00290/AM14/	RLA File :05/23/040/00272/AM14/	Lic.No/Date:0510367078 30.09.2013	Defer Date:25.12.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 18.11.2013. Comments awaited from D/o C&PC.			

61	Case No.: 35/33/87-ALC1/2013	Party Name:ET ELASTOMER TECHNIK INDIA PRIVATE LIMITED	Meet No/Date:36/87-ALC1/2013 03.12.2013	Status: Deferred
	HQ File :01/87/050/00313/AM14/	RLA File :08/24/040/00291/AM14/	Lic.No/Date:0810125251 30.09.2013	Defer Date:25.12.2013
	Decision: A copy of application has been forwarded to DIPP on 18.11.2013. Comments awaited from DIPP.			

62	Case No.: 1/32/87-ALC1/2013	Party Name:VINAYAK POLYMERS	Meet No/Date:36/87-ALC1/2013 03.12.2013	Status: Deferred
	HQ File :01/87/050/00277/AM14/	RLA File :13/24/040/00027/AM14/	Lic.No/Date:1310044599 03.10.2013	Defer Date:25.12.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 18.11.2013. Comments awaited from D/o C&PC.			

63	Case No.: 6/30/87-ALC1/2013	Party Name:V.K.A. POLYMERS PRIVATE LIMITED	Meet No/Date:36/87-ALC1/2013 03.12.2013	Status: Deferred
	HQ File :01/87/050/00271/AM14/	RLA File :32/24/040/00013/AM14/	Lic.No/Date:3210068104 04.10.2013	Defer Date:25.12.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 21.10.2013. Comments awaited from D/o C&PC.			

64	Case No.: 5/33/87-ALC1/2013	Party Name:NARENDRA PLASTIC PVT LTD.,	Meet No/Date:36/87-ALC1/2013 03.12.2013	Status: Deferred
	HQ File :01/87/050/00283/AM14/	RLA File :03/95/040/00538/AM14/	Lic.No/Date:0310752316 04.10.2013	Defer Date:25.12.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 18.11.2013. Comments awaited from D/o C&PC.			

65	Case No.: 36/33/87-ALC1/2013	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:36/87-ALC1/2013 03.12.2013	Status: Deferred
	HQ File :01/87/050/00314/AM14/	RLA File :08/24/040/00293/AM14/	Lic.No/Date:0810125369 04.10.2013	Defer Date:25.12.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 18.11.2013. Comments awaited from D/o C&PC.			

66	Case No.: 6/33/87-ALC1/2013	Party Name:ALOK INDUSTRIES	Meet No/Date:36/87-ALC1/2013 03.12.2013	Status: Deferred
	HQ File :01/87/050/00284/AM14/	RLA File :05/23/040/00252/AM14/	Lic.No/Date:0510367739 08.10.2013	Defer Date:25.12.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 18.11.2013. Comments awaited from D/o C&PC.			

67	Case No.: 47/33/87-ALC1/2013	Party Name:KDDL LTD.,	Meet No/Date:36/87-ALC1/2013 03.12.2013	Status: Deferred
	HQ File :01/87/050/00325/AM14/	RLA File :22/24/040/00014/AM14/	Lic.No/Date:2210014276 09.10.2013	Defer Date:25.12.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 18.11.2013. Comments awaited from D/o C&PC.			

68	Case No.: 43/33/87-ALC1/2013	Party Name:GOVIND RUBBER LTD.	Meet No/Date:36/87-ALC1/2013 03.12.2013	Status: Deferred
	HQ File :01/87/050/00321/AM14/	RLA File :30/24/040/00031/AM14/	Lic.No/Date:3010097491 10.10.2013	Defer Date:25.12.2013
	Decision: A copy of application has been forwarded to DIPP on 18.11.2013. Comments awaited from DIPP.			

69	Case No.: 44/33/87-ALC1/2013	Party Name:GOVIND RUBBER LTD.	Meet No/Date:36/87-ALC1/2013 03.12.2013	Status: Deferred
	HQ File :01/87/050/00322/AM14/	RLA File :30/24/040/00032/AM14/	Lic.No/Date:3010097492 10.10.2013	Defer Date:25.12.2013
	Decision: A copy of application has been forwarded to DIPP on 18.11.2013. Comments awaited from DIPP.			

70	Case No.: 37/33/87-ALC1/2013	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:36/87-ALC1/2013 03.12.2013	Status: Deferred
	HQ File :01/87/050/00315/AM14/	RLA File :08/24/040/00309/AM14/	Lic.No/Date:0810125590 11.10.2013	Defer Date:25.12.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 18.11.2013. Comments awaited from D/o C&PC.			

71	Case No.: 38/33/87-ALC1/2013	Party Name:DOSHION VEOLIA WATER SOLUTIONS PVT.LTD.	Meet No/Date:36/87-ALC1/2013 03.12.2013	Status: Deferred
	HQ File :01/87/050/00316/AM14/	RLA File :08/24/040/00314/AM14/	Lic.No/Date:0810125588 11.10.2013	Defer Date:25.12.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 18.11.2013. Comments awaited from D/o C&PC.			

72	Case No.: 45/33/87-ALC1/2013	Party Name:SAGAR POLYTECHNIK LTD	Meet No/Date:36/87-ALC1/2013 03.12.2013	Status: Deferred
	HQ File :01/87/050/00323/AM14/	RLA File :24/24/040/00018/AM14/	Lic.No/Date:2410040085 11.10.2013	Defer Date:25.12.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 18.11.2013. Comments awaited from D/o C&PC.			

73	Case No.: 46/33/87-ALC1/2013	Party Name:SAGAR POLYTECHNIK LTD	Meet No/Date:36/87-ALC1/2013 03.12.2013	Status: Deferred
	HQ File :01/87/050/00324/AM14/	RLA File :24/24/040/00019/AM14/	Lic.No/Date:2410040086 11.10.2013	Defer Date:25.12.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 18.11.2013. Comments awaited from D/o C&PC.			

74	Case No.: 7/33/87-ALC1/2013	Party Name:BLS POLYMERS LTD.	Meet No/Date:36/87-ALC1/2013 03.12.2013	Status: Deferred
	HQ File :01/87/050/00285/AM14/	RLA File :05/23/040/00271/AM14/	Lic.No/Date:0510368814 18.10.2013	Defer Date:25.12.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 18.11.2013. Comments awaited from D/o C&PC.			

75	Case No.: 21/33/87-ALC1/2013	Party Name:COLORPLAST SYSTEMS PVT LTD	Meet No/Date:36/87-ALC1/2013 03.12.2013	Status: Deferred
	HQ File :01/87/050/00299/AM14/	RLA File :05/23/040/00296/AM14/	Lic.No/Date:0510368763 18.10.2013	Defer Date:25.12.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 18.11.2013. Comments awaited from D/o C&PC.			

76	Case No.: 39/33/87-ALC1/2013	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:36/87-ALC1/2013 03.12.2013	Status: Deferred
	HQ File :01/87/050/00317/AM14/	RLA File :08/24/040/00318/AM14/	Lic.No/Date:0810125756 18.10.2013	Defer Date:25.12.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 18.11.2013. Comments awaited from D/o C&PC.			

77	Case No.:20/33/87-ALC1/2013	Party Name:V.K.A. POLYMERS PRIVATE LIMITED	Meet No/Date:36/87-ALC1/2013 03.12.2013	Status: Deferred
	HQ File :01/87/050/00298/AM14/	RLA File :32/24/040/00016/AM14/	Lic.No/Date:3210068775 22.10.2013	Defer Date:25.12.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 18.11.2013. Comments awaited from D/o C&PC.			

78	Case No.:1/36/87-ALC1/2013	Party Name:KOHINOOR INDIA PVT.LTD	Meet No/Date:36/87-ALC1/2013 03.12.2013	Status: Deferred
	HQ File :01/87/050/00333/AM14/	RLA File :30/24/040/00026/AM14/	Lic.No/Date:3010098428 21.11.2013	Defer Date:25.12.2013
	Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to call for application from RLA and firm for further consideration of the case.			

79	Case No.:3/36/87-ALC1/2013	Party Name:K.K. NAG LTD.,	Meet No/Date:36/87-ALC1/2013 03.12.2013	Status: Deferred
	HQ File :01/87/050/00335/AM14/	RLA File :07/24/040/00198/AM14/	Lic.No/Date:0710099927 25.11.2013	Defer Date:25.12.2013
	Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to call for application from RLA and firm for further consideration of the case.			

Meeting ended with thanks to Chair and all participants.
